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Title: Introduction of the All India Institute of Medical Sciences (Amendment) Bill, 2012.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): I beg to move for leave to introduce a Bill further to amend the All India Institute of Medical Sciences Act, 1956.

...(Interruptions)

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the All India Institute of Medical Sciences Act, 1956."

The motion was adopted.

SHRI GHULAM NABI AZAD: I introduce** the Bill.

...(Interruptions)